HIGH COURT OF JAMMU & KASHMIR AND LADAKH AT JAMMU (Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961)

\* \* \* \* \*

# Subject : Resumption of practice as an Advocate.

### NOTIFICATION

No: MSI of 2018 RG/LP Dated: 28/4/2025

It is hereby notified that Sh. Virender Kumar S/O Sh. Khem Raj R/O H.No.442/1A Narwal Pain Satwari Airport Road, Jammu bearing Certificate of Enrollment No. 410 dated 8<sup>th</sup> April, 1993, who had voluntarily suspended his practice as an Advocate is now permitted to resume his practice as an Advocate on the Roll of Jammu and Kashmir Bar Council.

#### By Order.

24-04-2025 (Registrar Administration) **High Court-Main Wing** Seen wis No: 22919-27 /RG/LP Dated: 20 14/2025

Copy to the: -

- 1. Registrar Judicial, High Court Wing, Jammu.
- Principal District & Sessions Judge, Jammu 2.
- Secretary, Bar Council of India, New Delhi. 3.
- CPC, e-Courts, High Court of J&K and Ladakh, Jammu with the request to get 4. the same uploaded on the official website of the High Court for information of all the concerned.
- 5. President J&K High Court Bar Association, Jammu.
- President District Bar Association, Jammu 6.
- Manager Government Press, Jammu for publication in the next issue of the 7. Govt. Gazette.
- In-charge Library, High Court Wing Jammu/Srinagar for information and also 8. for keeping record of the same.
- Sh. Virender Kumar S/O Sh. Khem Raj R/O H.No.442/1A Narwal Pain 9. Satwari Airport Road, Jammu

..... for information.

(Registrar Administration)

## HIGH COURT OF JAMMU & KASHMIR AND LADAKH AT JAMMU

(Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961)

\* \* \* \* \*

Subject : Resumption of practice as an Advocate.

#### NOTIFICATION

No: 1452 /RG/LP Dated: 01-05-2025

Shri Mohd Qayum Khan is hereby notified that Tt S/O Sh. Allah Ditta Khan R/O Surhoti Tehsil Mendhar District Poonch, bearing Certificate of Enrollment No.79-A/91 dated 13.03.1991, who had voluntarily suspended his practice as an Advocate, is permitted to resume his practice as an Advocate on the Roll of Jammu and Kashmir Bar Council. 100-05-2025

By Order.

(Registrar Administration) High Court of J&K and Ladakh Main Wing Jammu

No: 23664-72/RG/LP Dated: 01-05-2025

Copy to the: -

- Registrar Judicial, High Court Wing, Jammu. 1.
- 2. Principal District & Sessions Judge, Poonch.
- 3. Secretary, Bar Council of India, New Delhi.
- 4. CPC, e-Courts, High Court of J&K and Ladakh, Jammu with the request to get the same uploaded on the official website of the High Court for information of all the concerned.
- President J&K High Court Bar Association, Jammu. 5.
- President District Bar Association, Poonch. 6.
- Manager Government Press, Jammu for publication in the next issue of the 7. Govt. Gazette.
- In-charge Library, High Court Wing Jammu/Srinagar for information and also 8. keeping record of the same.
- Shri Mohd Qayum Khan S/O Sh. Allah Ditta Khan R/O Surhoti Tehsil Mendhar 9. **District Poonch**

..... for information (Registrar Administration)

HIGH COURT OF JAMMU & KASHMIR AND LADAKH AT JAMMU

(Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961)

\* \* \* \* \*

Subject : Resumption of practice as an Advocate.

### NOTIFICATION

No: 1451 /RG/LP Dated: 01-05-2025

It is hereby notified that Shri Satish Kumar Sharma S/O Sh. Ujagar Lal R/O Ward No.5, Kathua, bearing Certificate of Enrollment No.72-A/91 dated 05.03.1991, who had voluntarily suspended his practice as an Advocate, is permitted to resume his practice as an Advocate on the Roll of Jammu and Kashmir Bar Council.

By Order.

01-05-2025 (Registrar Administration) High Court of J&K and Ladakh Main Wing Jammu 🔬

No: 23655-63/RG/LP Dated: 01-05-2025

Copy to the: -

- 1. Registrar Judicial, High Court Wing, Jammu.
- 2. Principal District & Sessions Judge, Kathua.
- 3. Secretary, Bar Council of India, New Delhi.
- CPC, e-Courts, High Court of J&K and Ladakh, Jammu with the request to get 4. the same uploaded on the official website of the High Court for information of all the concerned.
- 5. President J&K High Court Bar Association, Jammu.
- 6. President District Bar Association, Kathua.
- Manager Government Press, Jammu for publication in the next issue of the 7. Govt. Gazette.
- In-charge Library, High Court Wing Jammu/Srinagar for information and also 8. keeping record of the same.
- Shri Satish Kumar Sharma, S/O Sh. Ujagar Lal R/O Ward No.5, Kathua 9.

..... for information.

- ar w 01-05-2025 (Registrar Administration)